

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
SPECIAL BENCH

ITEM NO. 123
201/2016

IN THE MATTER OF:

Skyway Venture Ltd.

.... Applicant/petitioner

Order under Section 391-394

Order delivered on 19.09.2018

Coram:

Dr. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

Sh. S. K. MOHAPATRA,
HON'BLE MEMBER (TECHNICAL)


PRESENTS:-

For the Petitioner/Applicant:	Mr. P. Nagesh & Mr. Dhruv Gupta, Advs.
For the ITD	Mr. Divey Kant for Ms. Lakshmi Gurung, Standing Counsel for Income Tax Department
For the OL	Mr. Shubham Pandey, Adv.
For the SEBI	Ms. Neelima Tripathi, Adv.

ORDER

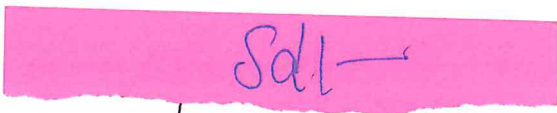
Due to paucity of time matter could not be taken up.

List on 01.11.2018.


Sdl. —

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)

19.09.2018
Ritu Sharma


Sdl. —

(Dr. DEEPTI MUKESH)
MEMBER (JUDICIAL)